

Order-51 Presidency Small Cause Courts

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Save as provided in rules 22 and Or.5R.23 of the Presidency Small Cause Courts Act, 1882 of Order V, rules 4 and Or.21R.7 of the Presidency Small Cause Courts Act, 1882, and rule 4 of Order XXVI, and by Presidency Small Cause Courts Act, 1882 , this schedule shall not extend to any suit or proceeding in any court of small causes established in the town of Calcutta, Madras and Bombay.